

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 46 /NCLT/AHM/2019

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**
Hon'ble Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2019**

Name of the Company: Union of India
V/s.
N.K Proteins Pvt. Ltd.

Section of the Companies Act: Section 271(1)(e) r.w. 272(C) of Companies Act, 2013 and Section 243 of Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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1.

2.

ORDER

None appeared on behalf of the parties.

List the matter on 21.10.2019


CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL

Dated this the 19th day of September, 2019


MANORAMA KUMARI
MEMBER JUDICIAL